

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURASAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 41/9/HDB/2018
NAME OF THE COMPANY	Saradambikka Power Plant Pvt Ltd
NAME OF THE PETITIONER(S)	Enmas O & Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Saradambikka Power Plant Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

None appeared for the Petitioner

Post the case on 19.03.2018 under the caption of dismissal.

Member (T)

Member (J)